

**NATIONAL COMPANY LAW TRIBUNAL,**  
**MUMBAI BENCH COURT VI**

Item No. 19.  
C.P. (IB)/890(MB)2023

CORAM

**SHRI SANJIV DUTT**  
**HON'BLE MEMBER (TECHNICAL)**

**SHRI K. R. SAJI KUMAR**  
**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF HEARING (HYBRID) DATED **30.04.2024**

NAME OF THE PARTIES : **Aryan Castings Private Limited**

**For Petitioner :** Adv. Rajuram Kuleriya i/b Ritika Gupta

**For :** Vika More a/w. Devangi Jagtap i/b Lexcorp Partners

Ms. Mable Soans (Union Bank of India)

**IBC under Sec. 10**

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**ORDER**

1. Heard the argument of Counsel for the applicant, Union Bank of India and MSEDCL.
2. Both Union Bank of India and MSEDCL submit that their respective claims will be placed before the IRP in the event of the admission.
3. Counsel for the Applicant is directed to provide valid AFA for IP before the next date of hearing. List on **10.05.2024 for further consideration.**

**Sd/-**  
**SANJIV DUTT**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**K. R. SAJI KUMAR**  
**MEMBER (JUDICIAL)**

//SKS//